

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 766**

**TO BE ANSWERED ON THE 7<sup>TH</sup> FEBRUARY, 2017 / MAGHA 18, 1938  
(SAKA)**

**ERECTING NEW FENCING ALONG BORDER**

**766. SHRI G. HARI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is true that India and Bangladesh have agreed to erect a new fence to secure over 250 villages ahead of the present barbed wire fencing along the international border to curb cross border crimes;**

**(b) if so, the details thereof;**

**(c) whether the BSF and the Border Guard Bangladesh (BGB) have signed an agreement in this regard; and**

**(d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): During 17<sup>th</sup> Home Secretary level talks between India and Bangladesh at Dhaka in November, 2015 and Director General, Border Security Force(BSF) and Director General, Border Guard Bangladesh (BGB) level talks held at New Delhi in October, 2016, Indian side had requested to Bangladesh side for Co-operation for constructing border**

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**fence within 150 Yards of border, where Indian villages are situated fully or partially ahead of the fence even when distance from border is less than 150 Yards. Bangladesh side assured of taking necessary measures in accordance with existing procedures.**

**(c) & (d): No formal agreement has been signed between BSF and BGB in this regard.**

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